

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

**ORDER**

In compliance of the directions contained in footnote no. (iii) of the Transfer & Posting order No. 14/DHC/ Gaz.-IIB/G-7/VI.E.2(a)/2026 dated 29.04.2026 of the Hon'ble High Court of Delhi and to ensure equal distribution of cases amongst courts of Sr. Civil Judge, CCJ-ARC-ACJ, JSCC-ASCJ-Guardianship Judge and CJ-01, South District, the cases mentioned below in column no. 3 are hereby withdrawn from the courts mentioned below in column no. 2 and assigned to the courts mentioned in column no. 4 with immediate effect:-

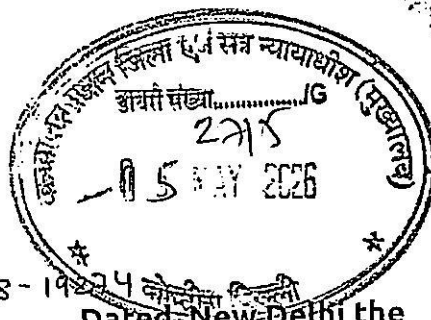
(1)	(2)	(3)		(4)
Sl. No	Name of the Transferor Court	Description of Cases Transferred		Name of the Transferee Court
1.	Sh. Animesh Bhaskar Mani Tripathi, SCJ/RC	Cases as per Annexure A	<b>Total 180 Cases</b>	Sh. Yashdeep Chahal, CJ-02, South
2.	Ms. Shilpi Singh, ACJ/CCJ/ARC	Cases from Serial No. <u>11 to 60, 150 to 179, 250 to 259 &amp; 291 to 300</u> as per Annexure B	<b>Total 100 Cases</b>	

**Note:-**

- The Ahlmads/ Asst. Ahlmads of the transferor Courts are hereby directed to send the **transferred case files forthwith to the transferee court** and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- The case(s) which are reserved for orders/judgments shall be retained by the transferor court.
- The case(s) in which DDA/MCD is a party; such cases shall also be retained/ not transferred by the transferor court; irrespective of above part of the order.
- Non-compliance of the order by any concerned official shall be viewed seriously.

*G. Singh*  
04/05/2026

**(GURVINDER PAL SINGH)**  
Principal District & Sessions Judge South  
Saket Court Complex, New Delhi  
*Navy*



Web

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No. Judl./F.75/South/Saket/2026\_\_\_\_\_

19248-19274 कोर्टों का जिला न्यायाधीश  
Dated, New Delhi the 4/5/26

Copy of order forwarded to :

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2 The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- 3 The Officers concerned.
- 4 The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- 5 The Secretary, Bar Association, Delhi/New Delhi.
- ~~6~~ The Website Committee, Tis Hazari Court, Delhi.
- 7 The PRO/APRO, South District.
- 8 The Branch-In-charge, Computer Branch (South), Saket Courts with the direction to upload the same on the website of District Court Saket.
- 9 PS/Reader to the Ld. Principal District & Sessions Judge (South).
- 10 Notice Board (through Care Taker).
- 11 R & I Branch, South District for uploading for **LAYERS**.

Principal District & Sessions Judge South  
Saket Court Complex, New Delhi

Handwritten signature